

Central Administrative Tribunal, Principal Bench

Original Application No. 387 of 1998

New Delhi, this the 30th day of August, 2000

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Dhisham Pitamch S/o Shri Sita Ram
R/o 17/193 Subhash Nagar,
New Delhi-27

(8)
- Applicant

(By Advocate: Shri U. Srivastava)

Versus

1. Govt. of NCT of Delhi,
Through the Hon'ble Lt. Governor of Delhi
(Head of the State)
Delhi.
2. Joint Secretary (Medical-II)-cum-Principal
Hospital Coordinator, Jawaharlal Road,
New Delhi-2.
3. Medical Superintendent,
G.B. Pant Hospital,
New Delhi-2. - Respondents

(By Advocate - Shri Vijay Pandita)

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

Applicant has filed this OA seeking a direction to respondents to implement the recommendations of the DPC held on 12.12.1995 and promote him to the post of Technical Supervisor.

2. Shri Pandita, counsel for respondents has handed over to us across the Bar a copy of the order dated 21.6.99 passed by respondents promoting certain Technical Assistants to the post of Technical Supervisor. We find that applicant's name is also there in this order at item No.3. Under the circumstances, we feel that nothing further survives in this matter and OA deserves to be dismissed as having become infructuous. However, Shri Srivastava, counsel for the applicant submits that he may

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be given liberty to file a fresh OA if there is any grievance still surviving.

(9)

3. In view of the above, this O.A. is dismissed as having become infructuous. If applicant has still any grievance, he is at liberty to agitate the same by filing a fresh OA, as per law.

dr

(S.A.T. Rizvi)
Member(A)

Kuldeep
(Kuldip Singh)
Member(J)

/dkm/